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ITEM NO.5

COURT NO.5

SECTION XIV

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).27037/2010

(From the judgement and order dated 07/09/2010 in WP No.1343/2010 of The  
HIGH COURT OF DELHI AT N. DELHI)

SANTOSH KUMAR MEENA AND ORS.

Petitioner(s)

VERSUS

GOVT. OF N.C.T. OF DELHI AND ORS.

Respondent(s)

(With office report)

WITH SLP(C) NO. 13764 of 2013

(With prayer for interim relief and office report)

SLP(C) NO. 14910 of 2013

(With prayer for interim relief and office report)

SLP(C) NO. 24957-24958 of 2011

(With office report)

Date: 26/07/2013 These Petitions were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE B.S. CHAUHAN

HON'BLE MR. JUSTICE S.A. BOBDE

For Petitioner(s)

(SLP(C)27037/2010 & 13764/2013)

Mr. Rajat Aneja,Adv.

Mr. K.N. Rai,Adv.

(SLP(C)24957-958/2011)Mr. Aruneshwar Gupta,Adv.

Mr. Manish Raghav,Adv.

Mr. Nikhil Singh,Adv.

Mr. Bijan Kumar Ghosh,Adv.

(SLP(C)14910/2013)

Mr. Bharat Singh,Adv.

Mr. Ajay Kumar Jha,Adv.

Mr. Amit Pawan,Adv.

For Respondent(s)

(For MCD in SLP(C)27037/2010)

Mr. Sanjiv Sen,Adv.

Mr. Anirudh Gupta,Adv.

Mr. P. Parmeswaran,Adv.

(SLP(C)27037/2010)

Mr. Rakesh K. Khanna,ASG

Ms. Sunita Sharma,Adv.

Mr. Neeraj Kr.Sharma,Adv.

Ms. Priyanka Dixit,Adv.

Ms. Seema Rao,Adv.

Mr. D.S. Mahra,Adv.

Mrs Anil Katiyar,Adv.

Mr. B.V. Balram Das,Adv.

Mr. Dharmendra Kumar Sinha,Adv.

UPON hearing counsel the Court made the following

O R D E R

Leave granted in all the SLPs.

Heard learned counsel for the parties at great length.

Hearing concluded. Judgment reserved.

(O.P. Sharma)  
Court Master

(Usha Sharma)  
Court Master